

(Interruptions)

MR.SPEAKER: Please sit down now.

(Interruptions)

SHRI HANNAN MOLLAH (Uluberia):
Sir, I have given notice that the Fijian Government backed by CIA are going to observe their first anniversary on 14th May. During the coup the Indian Government promised to solve the crisis in Fiji.....

[*Translation*]

MR.SPEAKER: You please give in writing.

(Interruptions)[*English*]

MR.SPEAKER: Not allowed.

*(Interruptions)**

12.07 hrs.

[*English*]

PAPERS LAID ON THE TABLE

Statement re: Review on and Annual Report on Punjab film and News Corporation Ltd: Chandigarh year 1983-84.

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI P.V.NARASIMHA RAO): I beg to lay on the Table a copy each of the following papers

(Hindi and English versions) under section 619A of the Companies Act, 1956:—

- (1) A statement regarding Review by the Government on the working of the Punjab Film and News Corporation Limited, Chandigarh, for the year 1983-84.
- (2) Annual Report of the Punjab Film and News Corporation Limited, Chandigarh, for the year 1983-84 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library .See No.LT—6170/88]

National Housing Policy

THE MINISTER OF URBAN DEVELOPMENT AND MINISTER OF TOURISM (SHRIMATI MOHSINA KIDWAI): I beg to lay on the Table a copy of the National Housing Policy (Hindi and English versions). [Placed in Library. See No. LT—6171/88]

Annual Report of and Review on Nationalisation of Mental Health and Neuro Sciences, Bangalore for 1986-87 etc. Annual Accounts of Central Council for Research in Ayurveda and Siddha, New Delhi for 1986-87 etc.

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF CIVIL AVIATION (SHRI MOTILAL VORA): I beg to lay on the Table—

- (1)(i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Mental Health and Neuro Sciences, Bangalore, for the year 1986-87.

* Not recorded.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute of Mental Health and Neuro Sciences, Bangalore, for the year 1986-87.
- (2) A Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT—6172/88]
- (3) A copy of the Annual Accounts (Hindi and English versions) (The Annual Report and Review were laid on the Table on 15th December, 1987) of the Central Council for Research in Ayurveda and Siddha New Delhi, for the year 1986-87 along with Audit Report thereon.
- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library. See No. LT—6173/88]
- (5)(i) A copy of the Annual Report (Hindi and English versions) of the Indian Airlines for the year 1986-87 under sub-section (2) of section 37 of the Air Corporations Act, 1953.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Airlines for the year 1986-87 together with Audit Report thereon under sub-section (4) of section 15 of the Air Corporations Act, 1953.
- (iii) A copy of the Review (Hindi and English versions) by the

Government on the working of the Indian Airlines for the year 1986-87.

- (6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above. [Placed in Library. See No. LT—6174/88]

Khuda Bakhsh Oriental Public Library Service (Amendment) Regulations, 1987, Annual Report of and Review on Jawaharlal Nehru University, New Delhi, for 1986-87; Annual Report and Review on Centre for Cultural Resources and Training, New Delhi, for 1986-87 etc.

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI P.V. NARASIMHA RAO): On behalf of Shri L.P. Shahi I beg to lay on the Table—

- (1) A copy of the Khuda Bakhsh Oriental Public Library Service (Amendment) Regulations, 1987 (Hindi and English versions) published in Notification No. KBL-4/3967 in Gazette of India dated the 21st November, 1987 under sub-section (4) of section 28 of the Khuda Bakhsh Oriental Public Library Act, 1969. [Placed in Library. See No. LT—6175/88]
- (2)(i) A copy of the Annual Report (Hindi and English versions) of the Jawaharlal Nehru University, New Delhi, for the year 1986-87.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Jawaharlal Nehru University, New Delhi, for the year 1986-87.

- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above. [Placed in Library. *See* No. LT—6176/88]
- (4)(i) A copy of the Annual Report (Hindi and English versions) of the Centre for Cultural Resources and Training, New Delhi, for the year 1986-87 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Centre for Cultural Resources and Training, New Delhi, for the year 1986-87.
- (5) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above. [Placed in Library. *See* No. LT—6177/88]
- (6)(i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Social Science Research, New Delhi, for the year 1986-87 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Council of Social Science Research, New Delhi, for the year 1986-87.
- (7) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above. [Placed in Library. *See* No. LT—6178/88]
- (8)(i) A copy of the Annual Report (Hindi and English versions) of the Sangeet Natak Akademi, New Delhi, for the year 1986-87 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Sangeet Natak Akademi, New Delhi, for the year 1986-87.
- (9) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (8) above. [Placed in Library. *See* No. LT—6179/88]
- (10) A copy of the Annual Accounts (Hindi and English versions) of the Aligarh Muslim University, Aligarh, for the year 1986-87 together with Audit Report thereon under section 35 of the Aligarh Muslim University Act, 1981.
- (11) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (10) above. [Placed in Library. *See* No. LT—6180/88]
- (12) A statement (Hindi and English versions) explaining the reasons for not laying the Annual Report and Audited Accounts of the Indian Institute of Advanced Study, Shimla, for the year 1986-87 within the stipulated period of nine months after the close of the Accounting year. [Placed in Library. *See* No. LT—6181/88]
- (13)(i) A copy of the Annual Accounts (Hindi and English versions) of the National Council of

- Educational Research and Training for the year 1986-87 together with Audit Report thereon.
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the Audited Accounts of the National Council of Educational Research and Training for the year 1986-87.
- (14) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above. [Placed in Library. See No. LT—6182/88]
- (15)(i) A copy of the Annual Report (Hindi and English versions) of the School of Planning and Architecture, New Delhi, for the year 1986-87 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the School of Planning and Architecture, New Delhi, for the year 1986-87.
- (16) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above. [Placed in Library. See No. LT—6183/88]
- (17)(i) A copy of the Annual Report (Hindi and English versions) of the National Council of Science Museums, Calcutta for the year 1986-87.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Council of Science Museums, Calcutta, for the year 1986-87 together with Audit Report thereon.
- (iii) A copy of the Review (English versions) by the Government on the working of the National Council of Science Museums, Calcutta, for the year 1986-87.
- (18) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (17) above. [Placed in Library. See No. LT—6184/88]
- (19)(i) A copy of the Annual Report (Hindi and English versions) of the Victoria Memorial, Calcutta, for the year 1986-87 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Victoria Memorial, Calcutta, for the year 1986-87.
- (20) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (19) above. [Placed in Library. See No. LT—6185/88]
- (21) A copy of the Annual Accounts (Hindi and English versions) of the University Grants Commission, New Delhi, for the year 1986-87 together with Audit Report thereon.
- (22) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (21) above. [Placed in Library. See No. LT—6186/88]
- (23) A copy of the Council of Architec-

ture (Amendment) Rules, 1987 (Hindi and English versions) published in Notification No. G.S.R. 751 in Gazette of India dated the 10th October, 1987 under sub-section (3) of section 44 of the Architects Act, 1972. [Placed in Library. See No. LT—6187/88]

Annual Report of and Review on Vishwayatan Yogashram, New Delhi for 1986-87, of Regional Cancer Centre, Trivandrum for 1986-87 etc.

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF CIVIL AVIATION (SHRI MOTILAL VORA):
On behalf of Kumari Saroj Kharparde, I beg to lay on the Table—

- (1)(i) A copy of the Annual Report (Hindi and English versions) of the Vishwayatan Yogashram, New Delhi, for the year 1986-87 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Vishwayatan Yogashram, New Delhi, for the year 1986-87. [Placed in Library. See No. LT—6188/88]
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.
- (3)(i) A copy of the Annual Report (Hindi and English versions) of the Regional Cancer Centre, Trivendrum, for the year 1986-87 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Regional Cancer Centre, Trivandrum, for the year 1986-87.
- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library. See No. LT—6189/88]
- (5)(i) A copy of the Annual Report (Hindi and English versions) of the Central Research Institute for Yoga, New Delhi, for the year 1986-87 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Research Institute, for Yoga, New Delhi, for the year 1986-87.
- (6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above. [Placed in Library. See No. LT—6190/88]
- (7)(i) A copy of the Annual Report (Hindi and English versions) of the Dental Council of India, New Delhi, for the year 1986-87 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Dental Council of India, New Delhi, for the year 1986-87.
- (8) A statement (Hindi and English

versions) showing reasons for delay in laying the papers mentioned at (7) above. [Placed in Library. *See* No. LT—6191/88]

- (9) A statement (Hindi and English versions) explaining the reasons for not laying the Audited Accounts of the National Institute of Homoeopathy Calcutta, for the year 1985-86 within the stipulated period of nine months after the close of the Accounting year. [Placed in Library. *See* No. LT—6192/88]
- (10) A statement (Hindi and English versions) explaining the reasons for not laying the Annual Report and Audited Accounts of the National Institute of Homoeopathy Calcutta, for the year 1986-87 within the stipulated period of nine months after the close of the Accounting year. [Placed in Library *See* No. LT—6193/88]

Statements showing action taken by Government in various assurances, promises etc. given by Ministers during various sessions

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI SHEILA DIKSHIT): I beg to lay on the Table the following statements (Hindi and English versions) showing the action taken by the Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Eighth Lok Sabha:—

- (1) Statement No. XV—Fifth Session, 1986. [Placed in Library. *See* No. LT—6194/88]
- (2) Statement No. XII—Sixth Session, 1986. [Placed in Library.

See No. LT—6195/88]

- (3) Statement No. X—Seventh Session, 1986. [Placed in Library. *See* No. LT—6196/88]
- (4) Statement No. IX—Eighth Session, 1987. [Placed in Library. *See* No. LT—6197/88]
- (5) Statement No. V—Second part of Eighth Session, 1987. [Placed in Library. *See* No. LT—6198/88]
- (6) Statement No. IV—Ninth Session, 1987. [Placed in Library. *See* No. LT—6199/88]
- (7) Statement No. II—Tenth Session, 1988. [Placed in Library. *See* No. LT—6200/88]

Notification under Indian Railway Act

THE DEPUTY-MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MAHABIR PRASAD): I beg to lay on the Table a copy of the Railway Passengers (Cancellation of Tickets and Refund of Fares) Amendment Rules, 1988 (Hindi and English versions) published in Notification No. S.O. 461 (E) in Gazette of India dated the 30th April, 1988 issued under section 47 of the Indian Railways Act, 1890. [Placed in Library. *See* No. LT—6201/88]

Notification under Major Port Trusts Act, Dock Workers (Regulation of Employment) Amendment Scheme 1988. Annual Administration Report of and Review on Pepsu Road Transport Corporation, Patiala for 1984-85

THE DEPUTY MINISTER IN THE MINISTRY OF SURFACE TRANSPORT (SHRI P. NAMGYAL): I beg to lay on the Table—

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 124 of the Major Port Trusts Act, 1963:—

(i) G.S.R. 438 (E) published in Gazette of India dated the 8th April, 1988 approving the Visakhapatnam Fishing Harbour Regulations, 1986.

(ii) G.S.R. 453 (E) published in Gazette of India dated the 14th April, 1988 approving the Mormugao Port Trust (Licensing of Stevedores) Regulations, 1987.

(iii) G.S.R. 336 (E) published in Gazette of India dated the 10th March, 1988 approving the Cochin Port Trust Employees (Leave Travel Concession) Amendment Regulations, 1988.

(iv) G.S.R. 474 (E) published in Gazette of India dated the 20th April, 1988 approving the Calcutta Port Trust Employees (Classification, Control and Appeal) First Amendment Regulations, 1988. [Placed in Library. See No. LT—6202/88]

(2) A copy of the Dock Workers (Regulation of Employment) Amendment Scheme, 1988 (Hindi and English versions) published in Notification No. S.O. 241 (E) in Gazette of India dated the 3rd March, 1988 under section 8A of the Dock Workers (Regulation of Employment) Act, 1948. [Placed in Library. See No.

LT—6203/88]

(3) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Pepsu Road Transport Corporation, Patiala, for the year 1984-85.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Pepsu Road Transport Corporation, Patiala, for the year 1984-85.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library. See No. LT—6204/88]

12.08 hrs.

MESSAGES FROM RAJYA SABHA

[*English*]

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:—

(i) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Customs and Central Excises Laws (Amendment) Bill, 1988, which was passed by the Lok Sabha at its sitting held on the 2nd May, 1988, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations